National Company Law Tribunal

Allahabad Bench

CP NO. (1B)/185/ ALD/2017

Signature

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 24.01.2018**

NAME OF THE COMPANY: Paith Mercantite Put Ut V/S Simbhoil Sugare Section of the companies act/18 B code: U/S 9 of I&B, Code 2016.

SI. NO. 1. Rahul Claudhay Dow 2. Anhit Sinh Adv

Designation

Representation

C.P. No. (IB) 185/ALD/2017

Sri Rahul Chaudhary, advocate for the petitioner. Sri Ankit Singh proxy for Rohan Gupta, advocate for the Corporate Debtor Company.

The Respondent counsel received a spare copy of the present petition. Hence, two weeks' time is granted to file objection/ comments, if any. It is also directed to serve an advance copy of such objection to the petitioner, so as to enable him to file rejoinder thereto, if any.

The matter to be listed on 19th February, 2018.

Date: 24/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturveai, Member(Judicial)